

इस परियोजना पर 108.60 लाख रुपये खर्च होने का अनुमान है।

(ग) इस समय इस प्रकार का कोई प्रस्ताव नहीं है।

(घ) प्रश्न नहीं उठता।

(ङ) संसाधनों की कमी के कारण।

Poor performance of the Thermal units of D.V.C.

2885. SHRI B. D. SINGH:

SHRI CHANDRADEO PRASAD VERMA:

SHRI JAGPAL SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the performance of the thermal units of the DVC has been poor and that the generation has been far less than the installed capacity;

(b) if so, whether Government have made any exercise to identify the reasons for the poor performance of the thermal units of DVC;

(c) if so, results thereof; and

(d) the measures contemplated by the Government to improve the performance of these units and for attaining the maximum output?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) For the last about 1½ years till October, 1980 generation from the thermal units of the DVC had not been quite upto the mark. This trend has been reversed lately and generation particularly during last few weeks has been quite satisfactory.

(b) A number of teams drawn from the CEA, Bharat Heavy Electricals Ltd., National Thermal Power Corporation and Consultants including

those from British Electricity International have been deputed to DVC Power Stations from time to time to study the trend of power generation.

(c) The main reasons for the unsatisfactory performance have been categorised as (a) technical; and (b) problems relating to labour and industrial relations.

(d) A time bound action programme for plant betterment of the thermal units has been drawn up and is now under implementation. These efforts have already started showing results and generation from the thermal stations has been around 650 MW on a sustained basis during the last few weeks. Time bound action plans for rehabilitation of plant and machinery and vigorous monitoring of implementation have been formulated. Steps for improving discipline and enforcing accountability have been initiated. The grievances redressal machinery has been activated and a number of welfare measures have also been introduced.

Violation of rules by D.V.C. in the matter of appointment

2886. SHRI TRILOK CHAND:

SHRI CHANDRADEO PRASAD VERMA:

SHRI CHITTA MAHATA:

SHRI RAMAVATAR SHASTRI:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that certain cases of violation of rules in the matter of appointments made by the D.V.C. were brought to the notice of the Government by the State Government of West Bengal;

(b) if so, details thereof;

(c) whether Government have made any inquiry into the matter; and